

NATIONAL COMPANY LAW TRIBUNAL

KOCHI BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT 10.30AM

ON

08-Sep-20

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER	:	
PETITION NUMBER	:	CP/69/KOB/2019
SECTION	:	213,241 &242
NAME OF THE PETITIONER(S)	:	T.R VENUGOPAL & 3 OTHERS
NAME OF RESPONDENTS	:	YAMUNA ROLLER FLOUR MILLS & 14 OTHERS

Counsel for the petitioner(s):

Name of Counsel	Designation	Phone No.	Email	Signature


Counsel for the Respondent(s):

Name of Counsel	Designation	Phone No.	Email	Signature

Office Notes

Video Conference

8TH September, 2020

Notes of Registry	Orders of the Tribunal
	<p>Learned counsel for both parties intimated their willingness to appear through VC. Since the connected matters are adjourned to 28.9.2020, list this matter also on <u>28.9.2020</u>.</p> <p style="text-align: right;"> Sd/- (Ashok Kumar Borah) Member (J) </p>